

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

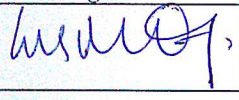
PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA -MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.02.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 126/9/HDB/2020 ✓
NAME OF THE COMPANY	VayuUraja Bharat Pvt Ltd
NAME OF THE PETITIONER(S)	Win Power Engineering Pvt Ltd
NAME OF THE RESPONDENT(S)	VayuUraja Bharat Pvt Ltd
UNDER SECTION	9 OF IBC ✓

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Venkat Maithreye & for A. Raghuram	Adv.	9600657195 venkatmaithreye@ gmail.com.	

Counsel for Respondent(s):

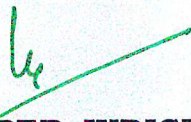
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for the Petitioner present and is directed to issue notice to the other side for appearance and making submissions if any, and file proof of service. Put up the matter on 13.03.2020.


MEMBER TECHNICAL

Rk


MEMBER JUDICIAL